NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 02.09.2022</u>

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3105 of 2022 in Comp. App. (AT) (Ins) No of 2022	Bansal Hugh Carbons Pvt. Ltd. Vs. Employees Provident Fund Organisation & Ors.	Arjun Dutt Sharma
2.	I.A. No. 3106 of 2022 in I.A. No of 2022 in Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for CD	Pawan Shree Agarwal
3.	I.A. No. 3107 of 2022 in Comp. App. (AT) (Ins) No of 2022	Sanjay Goel & Anr. Vs. Soni Realtors Pvt. Ltd. & Anr.	Abhishek Grover
4.	I.A. No. 3108 of 2022 in I.A. No of 2022 in Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Sumit Chander
5.	I.A. No. 3110 of 2022 in Comp. App. (AT) (Ins) No of 2022	Laxmi Steel Vs. Vijay Kumar Gupta & Anr.	Mrinal Harsh Vardhan
6.	I.A. No. 3111 of 2022 in Comp. App. (AT) (Ins) No of 2022	Marathe Hospitality Vs. Mahesh Sureka & Ors.	Arun Pal
7.	I.A. No. 3112 of 2022 in I.A. No of 2022 in Comp. App. (AT) (Ins) No. 478 of 2021	NPGC Ltd. Nabinagar Sugar Thermal Power Project Vs. Ram Ratan Modi Liquidator of D C Industrial Plant Services Pvt. Ltd. & Anr.	R. Sudhinder
8.	I.A. No. 3114 of 2022 in Comp. App. (AT) (Ins) No of 2022	THG Publishing Pvt. Ltd. Vs. Deadline Advertising Pvt. Ltd.	MS Shivanini

9.	I.A. No. 3116 of 2022 in Comp. App. (AT) No of 2022	Sanjay Chaturvedi Vs. Asset Reconstruction Company (India) Ltd. & Ors.	Arun Saxena
10.	I.A. No. 3122 of 2022 in Comp. App. (AT) (Ins) No of 2022	Gluckrich Capital Pvt. Ltd. Vs. Sapan Mohan Garg Resolution Professional Leading Hotels Ltd.	Apoorav Rastogi

Copy to: -

1. Notice Board

2. Website: www.nclat.nic.in

By order -sd/-

Assistant Registrar